

**GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS  
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1176  
TO BE ANSWERED ON 14<sup>TH</sup> DECEMBER, 2022**

**CONCEALED INFORMATION TO OBTAIN LICENCE**

**1176. SHRI GNANATHIRAVIAM S.:**

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the number of companies which have concealed information to get licence or did not start service on time;
- (b) the names of the companies among them which have been served notice by the Department of Telecommunications;
- (c) the details of the companies which have been fined by the Department of Telecommunications and the companies which have paid amount of fine so far; and
- (d) the reasons for not imposing fine on all the guilty companies?

**ANSWER  
MINISTER OF STATE FOR COMMUNICATIONS  
(SHRI DEVUSINH CHAUHAN)**

- (a) No such case has come to notice during the period 1.1.2020 to 30.11.2022.
- (b) to (d) Do not arise in view of (a) above.

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